

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
CP No. 28/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Gagan Gupta

...Petitioner

Versus

Shubhlabh Buildhome Pvt. Ltd. & Ors.

...Respondents

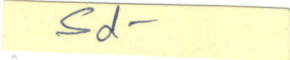
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Ankita Agarwal, Adv.
For the Respondent : Sagrika Joshi, Adv.

ORDER

Heard Ms. Ankita Agarwal, Adv. appearing on behalf of the Petitioner and Ms. Sagrika Joshi, Adv. appearing on behalf of the Respondent. List the matter on 08.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 23, 2023.